

FAX : 0532-2400149

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

REGISTERED / AD

To

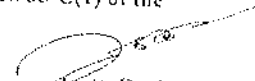
Dated: 10/10/2017

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71195/2017-SM(BR) dated 06/10/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
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1	E/70899/2016	Varroc Polymers Pvt Ltd Udyog Vihar GREATER NOIDA UP
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	Name and Address of Respondent
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2	C.C. & C.E. & S.T.-Noida C-56/42...SECTOR 62, NOIDA, UTTAR PRADESH-201307
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Copy To

3 Advocate(s) / Consultant(s):

Shri Manish Nim (DGM) Authorized Representative

L-4, MIDC Industrial Area, Waluj, Aurangabad-431136

Maharashtra

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp ICICI Bank of Defence Colony New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

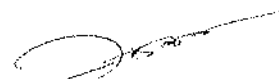
10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taximanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Second Folder Copy 17 ~~Guard File~~


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. 2

APPEAL No. E/70899/2016-EX[SM]

(Arising out of Order-in-Original No. 11/Commissioner/Noida-II/2015-16
dated 30/06/2016 passed by Commissioner of Central Excise, Noida-II)

M/s Varroc Polymers Pvt. Ltd.

Appellant

Vs.

Commissioner of Central Excise, Noida-II

Respondent

Appearance:

Shri Manish Nim (DGM) Authorized Representative,
Shri Mohd. Altaf, Assistant Commissioner (AR),

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

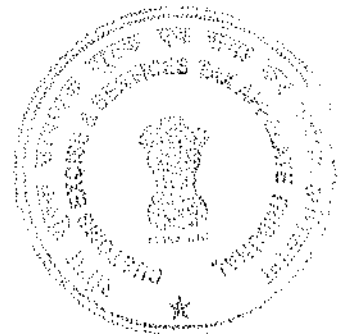
Date of Hearing & Date of Decision : 06/10/2017

FINAL ORDER NO. 71135/2017.....

Per: Anil G. Shakkarwar

The present appeal is arising out of Order-in-Original
No. 11/Commissioner/Noida-II/2015-16 dated 30/06/2016
passed by Commissioner of Central Excise, Noida-II.

2. Heard both the parties.
3. On perusal of the facts on record, I find that through
Order-in-Original dated 30/06/2016, the Original Authority
confirmed the demand of Central Excise duty amounting to
Rs.44,70,223/- and ordered the appellant to pay the same
along with interest applicable thereon under Section
11AB/11AA of the Central Excise Act, 1944 and imposed
penalty of Rs.44,70,223/- under Section 11AC of the Central



Excise Act, 1944 read with Rule 25 of the Central Excise Rules, 2002. The Copies of G.A.R.-7 Challans are available at Page No. 8, 9 & 10 of Appeal Paper Book. Through G.A.R.-7 Challans dated 22/07/2016 appellant paid confirmed demand of Rs.44,70,273/-, and also paid through Challans dated 28/07/2016 Rs.24,80,992/- & dated 28/07/2016 Rs.11,17,568/- towards interest and penalty. I find that the penalty imposed under said Section 11AC of the Central Excise Act, 1944 was paid within one month from the date of communication of Order-in-Original dated 30/06/2016 and therefore, the appellant paid 25% of the penalty ordered through Order-in-Original dated 30/06/2016. I find that the appellant has implemented the impugned Order-in-Original dated 30/06/2016 and paid the adjudged amounts. Therefore, I find that the present appeal is infructuous. The appeal is disposed as infructuous.

(Dictated & Pronounced in Court)

-Sd/-

(ANIL G. SHAKKARWAR)

Member (TECHNICAL)

Ansari

प्रमाणित प्रतिलिपि/Certified True Copy

24/10/17
 आसिस्टेंट रजिस्ट्रार/Asst. Registrar
 सी.एस.टी., इलाहाबाद एवं क्षेत्रीय
 ऑफिस ऑफ सी.एस.टी. (C.E.S.T.A.T.)
 30, एम.जी.मार्ग, इलाहाबाद-211001
 30 M. G. MARG, ALLAHABAD-211001

